

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Workshop on – Key issues relating to the Protection of Children from Sexual Offences Act, 2012
with special reference to amendment relating to Sexual Offences, Trial and Enquiry in Children's Court**

6th & 7th September, 2025 (MPSJA, JABALPUR)

SCHEDULE

DAY ONE: 06.09.2025 (Saturday)

SESSION	TIME	TOPIC
I	10.00 am to 10.15 am	Inauguration of the Workshop By: Hon'ble Shri Justice Avanindra Kumar Singh, Judge, High Court of Madhya Pradesh & Director, MPSJA
II	10.15 am to 11.45 am	Determination of victim's age – Issues and challenges <ul style="list-style-type: none">• Relevancy of documentary and oral evidence for determination of victim's age• Medical and expert opinion for determination of victim's age By: Hon'ble Shri Justice Avanindra Kumar Singh, Judge, High Court of Madhya Pradesh Facilitated by: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
<i>GROUP PHOTOGRAPH & TEA BREAK (11.45 am to 12.00 noon)</i>		
III	12.00 noon to 12.45 pm	Topic: Key issues relating to – Victim Compensation <ul style="list-style-type: none">• Victim Compensation in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989 By: Shri Sachin Sharma, Additional Director, MPSJA
	12.45 noon to 1.30 pm	Topic: Key issues relating to – Sentencing Policy <ul style="list-style-type: none">• Sentencing Policy in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989 By: Shri Amit Singh Sisodia, OSD, MPSJA
<i>LUNCH BREAK (1.30 pm to 2.15 pm)</i>		
IV	2.15 pm to 3.45 pm	Medico legal examination of victims of sexual offence with special reference to POCSO cases By: Dr. Arneet Arora, Professor and Head, Forensic Medicine and Toxicology, AIIMS, Bhopal
<i>TEA BREAK (3.45 pm to 4.00 pm)</i>		

V	4.00 pm to 5.30 pm	<p>Topic: Issues relating to Children's Court and Victim Rights & Witness Protection</p> <p>Scope of discussion:</p> <ul style="list-style-type: none"> (i) Age of CICL (ii) Preliminary Inquiry (iii) Integrated Child Care Plan (iv) Victim's Rights and Gender Sensitization <p>Chaired by: Director, MPSJA</p> <p>Co-chaired by: Shri Manish Sharma, Faculty (Jr.1), MPSJA</p> <p>Introductory Address by Chair – 5 min</p> <p>Panel Speakers: 3-5 min each – Participant Judges</p> <ul style="list-style-type: none"> (i) Shri Harsh Bhadoria, VI District & Additional Sessions Judge, Ujjain (ii) Shri Surendra Singh Gurjar, District & Additional Sessions Judge, Baihar District Balaghat (iii) Smt. Neha Shrivastava, IV District & Additional Sessions Judge, Sagar (iv) Shri Vijay Kumar Pandey (Jr.), II District & Additional Sessions Judge, Sironj District Vidisha <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
DAY TWO: 07.09.2025 (Sunday)		
SESSION	TIME	TOPIC
I	10.15 a.m. to 11.45 a.m.	<p>DNA finger printing in Criminal Justice System: Special reference to POCSO cases</p> <p>By: Dr. Anil Kumar Singh, Scientific Officer & I/C DNA Unit RFSL, Bhopal</p>
TEA BREAK (11.45 am to 12.00 noon)		
II	12.00 noon to 1.30 pm	<p>Importance of DNA Report:</p> <ul style="list-style-type: none"> • Chain of Custody of DNA Profiling • Appreciation of DNA Report • Section 313 Cr.P.C./ S. 351 BNSS statements in light of guidelines of Supreme Court <p>By: Hon'ble Shri Justice Atul Sreedharan, Administrative Judge & Chairman POCSO Committee, High Court of M. P., Jabalpur</p>
LUNCH BREAK (1.30 pm to 2.15 pm)		

III	2.15 pm to 3.45pm	<p>Discussion on various key issues under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 & Protection of Children from Sexual Offences Act, 2012</p> <p><i>Scope of discussion:</i></p> <ul style="list-style-type: none"> (i) Presumptions in relation to offences under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (ii) Charge under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (iii) Recording and appreciation of evidence (special emphasis on evidence of victim <i>viz.</i> single testimony) under POCSO Act, 2012 & SC & ST (PA) Act, 1989 (iv) Proving of Caste Certificate offences under SC & ST (PA) Act, 1989 <p>Chaired by: Shri Sachin Sharma, Additional Director, MPSJA</p> <p>Co-chaired by: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA</p> <p>Introductory Address by Chair – 5 min</p> <p>Panel Speakers: 3-5 min each – Participant Judges</p> <ul style="list-style-type: none"> (i) Shri Ravi Zarola, III District & Additional Sessions Judge, Mandleshwar (ii) Shri Sanjay Kumar Jain (Jr-2), II District & Additional Sessions Judge, Bina District Sagar (iii) Shri Sachin Dwivedi, II District & Additional Sessions Judge, Begumganj District Raisen (iv) Shri Pawan Kumar Bandil, District & Additional Sessions Judge, Berasia District Bhopal <p>Open Discussion – 20 min</p> <p>Concluding remarks & Keynote Address by Chair – 10 min</p>
IV	3.45 pm onwards	<p>Feedback by participants</p> <p><i>Followed by Valedictory Session</i></p>

- Note:-**
- (1) The Schedule is subject to change as per exigencies.
 - (2) Use of Cell Phones during Conference is strictly prohibited.
 - (3) Course Coordinator Shri Sachin Sharma, Additional Director, MPSJA, **Mob. 9425492008**

DIRECTOR